

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.114
CA-402/2020

In
CA(CAA)-12(ND)/2020

IN THE MATTER OF:

Blackie & Son (Calcutta) Pvt Ltd. & Nirja Publishers & Printers Pvt Ltd.**APPLICANT**

SECTION

U/s 230-232

Order delivered on 09.08.2021

CORAM:

SHRI P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

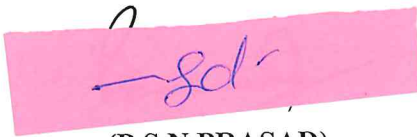
For the I.T. Deptt. : Ms. Easha Kadian, Standing Counsel for I.T. Department along
with Adv. Himanshu
For the RD : Adv. Shankari Mishra for RD
For the OL : Ms. Hemlata Rawat, Mr. Ayushmaan Advocates
For the Petitioner Companies : Mr. Rajeev K Goel, Advocate

ORDER

CA-402/2020:-

Heard the submissions made by the applicant in CA no. 402/2020 and the respondent.
Proxy counsel for the RD is also present. Let this application be posted for continuation of
arguments on 17.08.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)